

Shastri Bhawan, New Delhi,  
Dated the 27 October, 2023

**ORDER**

The President is pleased to upgrade following Advocates as Group 'A' Panel Counsel for conducting Central Government Litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

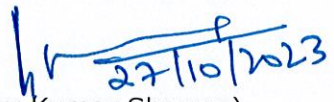
**Supreme Court of India**  
**Upgradation to Group 'A' Panel Counsel**

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
1.	Ms. Mansi Sood	Mobile: 9632745265 Email: mansi.sood.9@gmail.com	D/2546/2015
2.	Ms. Sonali Jain	B-6/2, Safdarjung Enclave, New Delhi, 110029 Mob: 9654090194	D/5914/2017
3.	Kartikay Aggarwal	Mobile: 9013223344 Email: kartikayaggarwal@yahoo.com	D/9793/2022
4.	Varun Chugh	44Kt. Moti Ram Hathi Gate, Amritsar 143001 Mob: 9988799877 Email: 9988799877	D/4294/2019

2. Consequent upon above up-gradation of the four Advocates their names occurring at Serial no. 51 (Ms. Mansi Sood) and 52 (Ms. Sonali Jain) of List under the heading Group 'B' Panel Counsel and no. 86 (Sh. Kartikay Aggarwal) of Group 'C' Panel Counsel of Order No. J-11017/27/2023-Judl. (3) dated 7<sup>th</sup> October, 2023, and at serial no. 81 (Sh. Varun Chugh) in Order No. J-11016/2/2022 dated 06<sup>th</sup> September, 2022, stand deleted.


3. The engagement of the aforesaid advocate will be governed by the terms and conditions at par with Group 'B' Panel Counsels as per this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM no. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018. The aforesaid OMs are available on the website of this Department i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

  
 (Vijay Kumar Sharma)  
 Senior Adviser

Copy through email to:

1. PS to MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM) / Sr. PPS to AS (ARR) / Sr. PPS to JS (SA).
3. PS to Attorney General of India/PS to Solicitor General of India.
4. PS to all Additional Solicitor General of India of Supreme Court of India, in the list.
5. The Registrar, Supreme Court of India, New Delhi
6. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.  
To be updated on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
9. Spare Copies.

  
 (Kumar Gaurav)  
 Section Officer (Judicial Section)  
 Tel: 011-23384945  
 email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)